

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 101
IB)-2844/(ND)/2019**

Under Section: 9 of IBC.

In the matter of:

Continuous Dyeing & Printing Mills	...	Applicant
Vs		
Bhavika Apparels Pvt Ltd	...	Respondent

Order delivered on 14.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant: Mr. Mani Bhushan Sinha, Advocate

ORDER

File is not traceable. Matter is adjourned to 19.11.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali

